

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 138(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
26.10.2017

NAME OF THE COMPANY: M/s. Dharamveer & Ors. V/s. Urgan Agro
Farming Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
|-------|------|-------------|----------------|-----------|

For the Petitioner (s) : Counsel for the Petitioner

For the Respondent (s) : None

ORDER

This case has been transferred from the Hon'ble Principal Bench. As none is present on behalf of the Respondent, Court notice be issued to the Respondent through Counsel for 28th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)